DELHI VIDHAN SABHA
BULLETIN PART-I
(Brief Record of Proceedings)

Friday, April 8, 1994/ Chaitra 18, 1916(Saka)

#### NO.29

# 14.00 Hours

# Starred Questions

 Starred Question Nos. 320,323 to 327,329 and 330 and Supplementaries thereto were orally answered.

Replies to Starred Question Nos.321,322,328,331 to 333,336 and 338 were laid on the Table of the House.

# Unstarred Questions

2. Replies to Unstarred Question Nos.588,591,594,597, 599 to 605,607 to 611, 613 to 615, 617, 619, 620, 623 to 625, 627, 629 to 635, 638 to 641, 643 and 645 were laid on the Table of the House.

#### 15.03 Hours

# Third Report of Business Advisory Committee

- 3. Dr. Harsh Vardhan moved the following Motion:-
  - That this House do agree with the Third Report of the Business Advisory Committee presented to the House on the 7th April,1994

# 15,39 Hours

# Statement by Minister

- 4. (i) Dr. Harsh Vardhan made a statement regarding extension of facilities for Heart Surgery to the employees of the Government of National Capital Territory of Delhi.
  - (ii) Dr. Harsh Vardhan made a statement regarding Primary Health facilities to Jhuggi-Jhompri dwellers.



# 15.46 Hours

#### Matters under Rule 259

- The following Members raised matters under 5. Rule 259:-
  - Shri Jai Prakash Yadav

Shri Brahm Pal

- Shri Madan Lal Gaba (Minister for Health clarified the position).
- Shri Sat Prakash Rana 4. (Minister for Development clarified the position).
- Shri Darshan Kumar Bahl Shri Parvez Hashmi Shri O.P. Babbar Shri Ramaih Jahal

- Shri Shoaib Iqbal (Minister for Development clarified the pesition).

# 16.46 Hours

#### Private Members Bills Bills Introduced

- (1) Km. Purnima Sethi introduced, "The Girl Child 6. (Compulsory Education, Upbringing & Welfare) Bill,1994".
  - (2) Km. Purnima Sethi introduced, The Child Labour (Abolition, Welfare and Rehabilitation) Bill, 1994".
  - (3) Shri Jag Parvesh Chandra introduced, The Delhi Lokayukta Bill,1994".

#### 16.57 Hours

### Private Members' resolutions.

- (1) Further discussion on the following 7. Resolution moved by Shri Nand Kishore Garg on 25th March, 1994 was postponed on a motion moved by Shri Ram Bhaj:-
  - That this House recommends that land for Schools and Colleges be given at concessional rates by Delhi Development Authority ".



- (2) Further discussion on the following Resolution moved by Shri Hari Krishan on the 25th March, 1994 resumed:-
  - That this House resolves that a Sports Complex be constructed in Plot No.1, Roshanara Road\*.

Following members took part in the debate:-

- (1) Shri Sahib Singh Verma, Minister for Development intervened.
- (2) Shri Ram Bhaj
- (3) Shri Rajendra Gupta(Malviya Nagar)

  The Resolution was withdrawn by Shri Hari
  Krishan with the leave of the House.
- (3) Shri O.P. Babber moved the following Resolution:-
  - That this House resolves that Municipal Corporation of Delhi should take over services in Group Housing Societies in Delhi.

    Minister of Development intervened.

    The Resolution was withdrawn by Shri O.P. Babbar with the leave of the House.
- (4) Km. Purnima Sethi moved the following Resolution:-
  - "This House resolves that the existing Outer Ring Road in Delhi be named as "Dr.K.B. Hedgewar Marg'to commemorate the dedicated services of the founder of R.S.S. Dr.K.B. Hedgewar, who worked for inculcating patriotism amongst youth and for the upliftment of the weaker sections of society".

Following Members took part in the Celate:-

- (1) Shri O.P.Babber
- (2) Shri Nand Kishore Garg
- (3) Shri Deep Chand Bandhu
- (4) Minister for Development intervened.
- (5) Shri Prem Singh
- (6) Shri Alok Kumar

Resolution was passed.

#### 17.28 Hours

(The sitting of the Vidhan Sabha was adjourned till 14.00 Hours on Saturday the April 9, 1994)